



**INCOME TAX APPELLATE TRIBUNAL :: KOLKATA BENCHES :: KOLKATA**

No.F.1-Jd(ATK)/2026

Date : 05/05/2026

**:- OFFICE ORDER :-**

Sub :- Non-sitting period (Summer Vacation) of Benches of ITAT, Kolkata Zone - reg.

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After consultation with the appropriate stakeholders of ITAT, Bar Association of Kolkata Zone, the Hon'ble Vice-President (KZ) has approved the non-sitting period (Summer Vacation) of Benches of ITAT, Kolkata Zone is as follows :

Bench	Period
Kolkata	From 25/05/2026 to 05/06/2026
Cuttack	From 08/06/2026 to 19/06/2026
Guwahati	From 08/06/2026 to 19/06/2026
Patna	From 08/06/2026 to 19/06/2026
Ranchi	From 08/06/2026 to 19/06/2026


With this notes :

1. Office will remain open during the aforesaid period and Registry will function in normal course.
2. Urgent matters in vacation period may be taken up as constituted by the Hon'ble Vice-President (KZ).
3. Cases fixed during the vacation period shall be adjourned in due course.
4. Vacation period shall be utilized for classification/grouping of cases for expeditious disposal of appeal.
5. During above vacation period, all officials/staff will attend office in normal course.

Sd/-  
( DRL Reddy )  
Vice-President  
ITAT, Kolkata Zone

Copy to :

1. President's Secretariat, ITAT, Mumbai.
2. The Registrar, ITAT, Mumbai.
3. Departmental Representative, ITAT, Kolkata/Cuttack/Guwahati/Patna/Ranchi.
4. President, Bar Association, ITAT, Kolkata/Cuttack/Guwahati/Patna/Ranchi.
5. C.A. Library, ITAT, Kolkata/Cuttack/Guwahati/Patna/Ranchi.
6. The Assistant Registrar, ITAT, Kolkata/Cuttack/Guwahati/Patna/Ranchi.
7. Notice Board.
8. Web Portal.

  
[Manish Bhoi]  
Assistant Registrar